

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-502
IB-3001/ND/2019

IN THE MATTER OF:

M/s Asian Granito India Ltd

....Applicant

Vs.

M/s City Pride Buildcon Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 28.09.2022

CORAM:

SHRI P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)

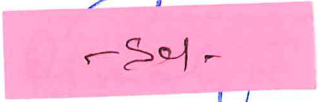
PRESENT:

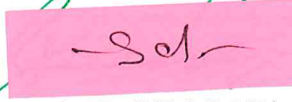
For the Applicant : Shri Gaurav Dua along with Sayesha Khanna

For the Respondent :

ORDER

Heard the arguments advanced by Counsel for Operational Creditor. The matter is now posted for arguments of Corporate Debtor on **20.10.2022**.


(RAHUL BHATNAGAR)
MEMBER (T)


(P.S.N. PRASAD)
MEMBER (J)

Khushboo